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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/527/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : ARUPPUKOTAI SRI JAYAVILAS LTD
NAME OF THE RESPONDENT(S) : SRI RENGHA CREATIVE APPARELS INDIA PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1] B. Dhanaraj -

SAM JAYARAJ
HOUSTON

FOR
M/S SARVABHARMA
ASSOCIATES

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Counsel for
Corporate
Debtor

B. Dhanaraj

S. Jeyaraj

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that his client did not agree to the schedule of payment proposed by the Corporate Debtor. Counsel for the Corporate Debtor is directed to seek fresh instructions in relation to the payment of the outstanding debt along with interest due. Put up on **08.02.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)